(b) If so, what are the details in this regard;

(c) Whether Government propose to tighten anti-poUution measures and force the fertilizer units in the country to furnish details of the pollution aspect of the industry; and

(d) If so, what are the details thereof?

THE DEPUTY MINISTER IK THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINK): (a) Yes, Sir.

(b) Preliminary Survey of 24 units, revealed aU of them have treatment plants. However in about half of them, there is scope of improvement of effluent treatment system in order to bring their pollutant discharge within limits.

(c) Yes. Sir.

(d) The pollution control Boards are planing to implement within the Sixth Plan Period adequate pollution control systems such as improved inplant control measures, recycling, end of process control techniques such as air/ stream, stripping, biological treatment etc. For new plants improved process technologies are being considered for adoption to minimise the pollutant discharges. Standards havg been laid down for air emissions for existing and new fertilizer units.

#### Survey regarding pollution of Indian Ocean

### 428. SHRIMATI RATAN KUMARI:

## SHRI JAGDISH PRASAD MATHUR:

### SHRI NAND KISHORE BHATT:

WiU the PRIME MINISTER be pleased to state:

(a) whether any survey has been conducted regarding pollution of the Indian Ocean and the Bay of Bengal waters; if *so*, what are the findings; and (b) what steps are being taken to check growing pollution in them?,

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY) SINK), (a) Yes Sir, according to the surveys conducted by National Institute of Oceanography the marine environment near the coastal towns is polluted on account of discharge of industrial and domestic wastes. The existence of tar balls in some coastal areas is atribu-ted to oU pollution.

(b) The State Water PoUutLon Control Board of the coastal areas are taking npropriate measures fo repullte discharge of effluents from different polluting sources. The indu.'>riv;s and local bodies are being pursuaded to instal pollution abatement devices. The Merchant Shiping Act has been amended to regulate the discha^-ge of oil from ships and tankers.

# Encroachment and construction of forests in the Andaman Islands

#### 429. DR. BHAI MAHAVIR:

## SHRI SHRIDHAR WASUDEO DHABE:

Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether it is a fa-t that there is encroachement and destruction of forests in the Andaman and Nicobar Islands;

(b) whether any enquiry has been con.iucted »n the distrib'itio.i of apli-crition f fTJs lor regularisir.' the same, and if so, with what results; and

(c) what steps are being taken to check effectively the encroachment and destruction of forests in the Islands?

THE MINISTER OF STATE IN THE MINISTRY OP HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (c) The information is being ascretained and will be laid on the Table of the House.